

**DAILY REPORT OF PREVENTIVE MEASURES FOR COMBATING THE IMPENDING THREAT OF
NOVEL CORONA VIRUS**

Date – 20th March 2020

1. The Core Team members walked around the High Court campus to take stock of the sanitation measures and found them to be satisfactory. The team also found that the crowd visiting the High Court had considerably thinned. The number of vehicles in the parking lot had also lessened.
2. The Hon'ble Chief Justice, along with other Hon'ble Inspecting Judges, held a video conference with the Officers of their respective Judgeships. Following instructions were given during the VC:
 - a. The Officers were directed to strictly follow the guidelines laid down by Apex Court, in Arnesh Kumar vs State of Bihar in remanding the accused.
 - b. The Officers were instructed to desist from passing orders in bail matters in a casual manner and consider it in accordance with law.
 - c. It was directed that anticipatory bail petitions, especially in cases under Excise Act, should be disposed in light of the observations of Hon'ble Court in Cri. Appeal 431 of 2019 [Ram Vinay Yadav vs State of Bihar]
 - d. Hon'ble Chief Justice emphasized that the Officers should ensure that remand of accused was to be done through VC mandatorily henceforth
 - e. Hon'ble The Chief Justice appreciated the District Judges for the promptness shown by each of them in adopting remedial measure in the wake of the Corona virus threat.

- f. Hon'ble Chief Justice informed the District Judges that they may make any required changes in the court arrangements and timings, in consultation with their portfolio judges.
3. It was informed by the Court Officer, Patna High Court and the Secretary of Hon'ble Mr. Justice A. K. Trivedi that again 3 more dead crows have been found in the campus of Patna High Court, and a carrion of a dead crow was found at the main entrance of the Centenary Building of Patna High Court. Apart from this, two dead crows were also reported to have been found in the residential campus of Hon'ble Mr. Justice A. K. Trivedi. All these dead crows have been collected and taken away by the Animal Husbandry Department for requisite tests.
4. Hon'ble the Chief Justice held a meeting with the Advocate General, Bihar Sri Lalit Kishore and, the President of the three associations of the Bar in his chamber regarding the increasing number of dead crows being found in High Court premises. In the course of the meeting, it was apprised by the learned Advocate General that two big sized bats were found dead near his residential campus as well.
5. As per the direction of the Hon'ble Chief Justice, a letter was sent by Registrar General, Patna High Court, to the Chief Secretary, Bihar, so that more effective measures to combat the impending threat of Covid-19, as also the disease related to the birds, may be taken up at the government level.
6. At around 4:30 it was reported by an advocate that 9 dead crows have been found in and around the High Court premises and have been collected and taken away by the Animal Husbandry Department. The members of core team went to verify the

reported facts and found that 4 dead crows were found outside the eastern boundary of gate no. 4; 2 were found in the parking place near dispensary; 1 was found near the defect section and; 4 were found near the Railway Reservation counter in the High Court campus. A letter in this regard, was immediately sent to the Chief Secretary, as per the direction of the Hon'ble Chief Justice, for information and needful.